

## C. A. T. Bench, JAIPUR

Date of Order

R. P. Sharma v P 007  
C.A. T. Bench

Orders MP(D-91) in OA 742/89

3.2.92

None present on behalf of the applicant.

Defects have not <sup>been</sup> removed despite giving  
number of opportunities. Registration is  
declined.

182  
(B.B. Mahajan)  
Member (Adm).

(D.L. Mehta)  
Vice Chairman

**TRUE - COPY**

Section Officer (Judicial)  
Central Administrative Tribunal  
JAIPUR BENCH, JAIPUR

